

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 177/97

Date of Order : 24.11.98

BETWEEN :

- | | |
|----------------------|-------------------------|
| 1. E.Edukondalu | 10. M.Trimurthy Rao |
| 3. Ch.Venkata Rao | 11. D.V.A.R.J.Subba Rao |
| 4. A.Ramachandra Rao | 12. Ch.Ramachandra Rao |
| 5. Y.Manikyala Rao | 13. V.Rajasekhara Babu |
| 6. A.S.C.L.Kumar | 14. K.A.M.Tayaru |
| 7. M.Venkatachalam | 15. K.Bapi Reddy |
| 8. G.D.Jayakar | 16. P.Venkata Rao |
| 9. S.Suresh | 17. D.V.R.Mohana Rao |
| | 18. B.Narasimha Murthy |

.. Applicants.

AND

1. Union of India, rep. by the
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka Road,
New Delhi.
2. Chief General Manager,
Telecommunications,
A.P.Circle, Hyderabad.
3. Telecom District Manager,
Warangal.

.. Respondents.

Counsel for the Applicants

.. Mr.P.N.A.Christian

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)



136

L.A.No. 177/97:

Copy to:

1. The Secretary, UCI, Telecommunications, Banchar Bhavan, Acharya Road, New Delhi.
2. Chief General Manager, Telecommunications, N.P. Circle, Hyd.
3. Telecom District Manager, Warangal.
4. One copy to Mr. P.M. Christian, Advocate, CAT, Hyd.
5. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to J. I. (A), CAT, Hyd.
7. One duplicate copy.

gha/

A
21/2/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

DATED: 24/11/98

ORDER/JUDGMENT

MAY/R.A./C.P.No.

in

OA.NO.

177/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

~~DISMISSED~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

